GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:3202 ANSWERED ON:12.12.2012 UID PROJECT Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PLANNING be pleased to state:

- (a) whether the financial allocation made for Unique Identification Authority has been revised and if so, the details thereof;
- (b) the salient features of Unique Identification Number;
- (c) the time-frame to complete the project;
- (d) whether Aadhaar number would be made compulsory for opening new bank account, to obtain PAN and passport; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING(SHRI. RAJEEV SHUKLA)

- (a): No, Madam.
- (b): The unique identification number is a 12 digit random number with no intelligence built into it. No demographic or biometric information is embedded in the number. It is a single universal number. A set of mandatory, conditional and optional demographic data such as name, date of birth, gender, name of parents, residential address and biometric features such as photograph, all ten fingerprints and iris images will be used to establish and verify the identity of a person. UID will issue a letter not a card.
- (c): UIDAI is authorised to enrol, through multiple registrars, 600 million residents by March 2014 in 18 states/UTs.
- (d): No, enrolment for obtaining Aadhaar number is voluntary and not mandatory
- (e): Does not arise.